of power, raw materials etc., and the demands of the products of each unit.

The reported production of mild steel, high carbon steel, and alloy steel by the Mini Steel plants during 1984-85 and 1985-86 was as follows:—

(in tonnes)

·	1984-85	1985-86
-	 ··	
Mild steel	13,06,804	19,28,683
High Carbon	2,05,962	2,62,357
Alloy Steel	2,42,237	3,73,799
TOTAL .	17,55,003	25,64,839

## Distribution of Land to Landless in Orissa

1469. SHRI JAGADISH JANI: Will the Minister of Agriculture be pleased to state:

- (a) whether guidelines have been issued by Government to different States for the distribution of land among the landless persons;
- (b) if so, the number of landless persons who have been given land in Orissa during the Sixth Five Year Plan; and
- (c) what is the number of Scheduled Castes and Scheduled Tribes beneficiaries?

THE MINISTER OF AGRICULTURE (SHRI BUTA SINGH):
(a) National Guidelines drawn up on the basis of the conclusions of the Chief Ministers' Conference on ceilings on agricultural holdings held in July, 1972 provide that while distributing surplus land, the States should give priority to the landless

agricultural workers particularly those belonging to Scheduled Castes and Scheduled Tribes. The Conference of Revenue Ministers of States/Union Territories held in May, 1985 also recommended that the States should take measures for vigorous implementation of land ceiling laws and to ensure that the lands declared surplus are promptly distributed to eligible persons.

So far as allotment of Government waste-lands is concerned the State Governments have their own rules in this regard.

(b) and (c) In Orissa during the Sixth Five Year plan Period surplus lands were allotted to 32,623 landless families of which 12,277 families belong to Scheduled Gastes and 10,652 belong to Scheduled Tribes families. Apart from ceiling surplus land 63,966 landless families have been provided with Government wasteland for agricultural prurpose including 16,669 Scheduled Gastes families and 19,322 Scheduled Tribes families.

## Delay in the execution of the Indravati Irrigation Project

1470. SHRI GANESHWAR KUSUM: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the entire work of the upper Indravati multipurpose project is expected to be completed by the end of the Seventh Five Yearplanperiod;
- (b) whether the execution of the above project has already been delayed;
- (c) if so, what are the main factors responsible for delay; and
- (d) what are the steps taken by Government to expedite the execution of the above project?

THE MINISTER OF WATER RESOURCES (SHRI B. SHAN-KARANAND): (a) No, Sir.

- (b) Yes, Sir.
- (c) In respect of the hydel components (the dams and Power House, etc.) there has been delay in the finalisation of pre-qualification tenders in consultation with the World Bank. The delay in the case of irrigation components (the barrage and canal system) is due to provision of inadequate funds in the State plan.
- (d) The Project Works are being monitored by the Central Water Commission and the Central Electricity Authority. The State Government have been asked to expedite the finalisation of the tenders and the award of works, and to provide adequate funds for the irrigation component.

## हरिजनों पर अत्याचार

1471. श्री नत्था सिंह : क्या कल्याण मंत्री यह बताने को कृपा करंगे कि :

- (क) व्या सरकार का ध्यान 17 अप्रैल, 1986 के ''जनसत्ता'' में ''हरिजन उतरना चाहते हैं, पर वे नहीं'' शीर्षक के अन्तर्गत प्रकाशित समाचार की ओर दिलाया गया हैं ;
- (ल) यदि हां, तो इस पर सरकार की क्या प्रतिकिया है ;
- (ग) क्या यह सच है कि अत्याचारों से पीड़ित हरिजनों ने 2 जनवरी, 1986 को प्रधान मंत्री तथा अन्य अधिकारियों क्ये एक अभ्यावदन भेजकर अपनी दुख:द कथा कही थी, यदि हां, तो उसका व्यारा क्या है; और
- (घ) अत्याचारों को समाप्त करने आँर : बोषी व्यक्तियों के विरूद्ध मुकदमा चलाने के लिए सरकार ने क्या कार्यवाही की है अथवा करने का विचार रखती हैं?

कल्याण मंत्रालय में उपमंत्री (श्री गिरिधर गोमांगों): (क) और (ख) सरकार ने 17 380 RS—3 अप्रैल, 1986 के ''जनसत्ता'' समाचार पत्र में प्रकाशित समाचार देखा है। सरकार ने उक्त समाचार की और उत्तर प्रदेश शासन का ध्यान आकृष्ट किया है।

10 Questions

- (ग) गारसपुर जिले की बसगांव तहसील के धादोना ग्रामवासी कुछ हरिजनों ने जनवरी, 1986 में हरिजनों पर अत्याचार के बार में सरकार को अभ्यावेदन दिये थे। ये अभ्यावेदन आवश्यक कार्यवाही के लिए उत्तर प्रदेश सरकार को भेज दिए गए थे।
- (घ) हरिजनों पर किए जा रहे अत्याचारों को भारत सरकार ने गम्भीर चिन्ता का विषय माना है तथा इस सतरे को दूर करने के लिए कृतसंकल्प हैं। इस प्रयोजन के लिए राज्य सरकारों/केन्द्र शासित प्रदेशों को समय-समय पर दिशा-निदर्जेश भेजे गए हैं।

## Vacant Posts of Hindi stenographers, typists/clerks

1472. SHRI PYARELAL KHANDELWAL: Will the Minister of STEEL AND MINES be pleased to state:

- (a) what is the number of posts of Hindi stenographers and typists/clerks which have been lying vacant in various departments of his Ministry and since when;
- (b) what are the reasons for not filling up these vacancies; and
- (c) whether ary apportunity for promotion has been provided to the clerical staff, if so, what are the details thereof?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) One post of Hindi typist/Lower Divisior Clerk has been lying vacant in the Indian Bureau of Mines, a subordinate office of the Department of Mines, from August, 1985.

(b) Staff Selection Commission has not been able to make a suitable nomination.